

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: August 25, 2006

### NO. 1511 /DR (S)/2006

Susri **Swapna Singh**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow in the vacant court.

### NO. 1512 /DR (S)/2006

Sri **Mukesh Kumar Singh**, Additional Civil Judge, Junior Division, Lucknow to be Civil Judge, Junior Division(Hawali) Lucknow vice Smt. Sandhya Srivastava.

### NO. 1513 /DR (S)/2006

Smt. **Sandhya Srivastava**, Civil Judge, Junior Division (Hawali), Lucknow is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Km Shikha Srivastava.

### NO. 1514 /DR (S)/2006

Smt. **Shikha Srivastava**, Judicial Magistrate First Class, Lucknow to be Civil Judge, Junior Division (North), Lucknow vice Sri Vijendra Tripathi.

### NO. 1515 /DR (S)/2006

Sri **Vijendra Tripathi**, Civil Judge, Junior Division (North), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Smt. Kiran Bala

### NO. 1516 /DR (S)/2006

Pursuant to U.P. Government Notification/ Appointment No. A-133/VII-Nyay-1-2006-3(9)/87 Appointment-4 dated 22.8.2006, Smt. **Kiran Bala**, Judicial Magistrate, First Class, Lucknow is appointed/ posted as Assistant Director, Institute of Judicial Training & Research, U.P., Lucknow.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

### No. 190 /DR (S)/2006: Allahabad: Dated: August 25, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judge, Lucknow. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad
13. The Section Officer (Conf.B.) Section, High Court, Allahabad
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Lucknow. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-**

**(K. K. RANJAN)**

**DEPUTY REGISTRAR (SERVICES)**